

13.25 hrs.

SUSPENSION OF MEMBER

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI K. RAGHU-
RAMAIAH): Sir, I move:

"That Shri Jyotirmoy Bosu, a Member of this House who has been named by the Speaker, be suspended from the service of the House for two days namely today and tomorrow."

MR. SPEAKER: The question is:

"That Shri Jyotirmoy Bosu, a Member of this House who has been named by the Speaker, be suspended from the service of the House for two days namely today and tomorrow."

The motion was adopted.

SHRI SHYAMNANDAN MISHRA (Begusarai): Under what rule is that motion made? Let it be a one-sided affair, but you must hear our point of order. What has happened is completely out of order. The Minister of Parliamentary Affairs is out of order. I am raising a point of order.

SHRI S. M. BANERJEE (Kanpur): I am raising a point of order.

MR. SPEAKER. I have heard you enough. If a Member is named by the Speaker, and if the motion is made, the motion is forthwith put to the House, that the Member be suspended from the service of the House.

SHRI S. M. BANERJEE: This is not the rule. We have not framed this rule.

MR. SPEAKER: That is the rule.

SHRI SHYAMNANDAN MISHRA: I am raising a point of order. My submission is that no motion can be brought before the House in which we are not expected to participate.

MR. SPEAKER: The rules are that the motion should be put forthwith. The Speaker has forthwith to put the question.

SHRI SHYAMNANDAN MISHRA: Before hearing my point of order, you were very keen to permit the Minister of Parliamentary Affairs to move his motion. That is my grievance against the Chair. Although I would not use the same words as Mr. Jyotirmoy Bosu has used, my feelings are very disturbed on this, namely, the Chair does not give us an opportunity to express our point of view.

MR. SPEAKER: I have put the motion before the House.

I request the Hon. Member to leave on his own; even at this stage I request the Member to withdraw. (*Interruptions*). It is not a question of sentiment. (*Interruptions*)

13.35 hrs.

TERMINATION OF SUSPENSION OF MEMBER

SHRI SEZHIYAN (Kumbakonam): I move, under proviso to rule 374, that the suspension of Shri Jyotirmoy Bosu be terminated forthwith and that the words objected to by the speaker be expunged.

SHRI SHYAMNANDAN MISHRA (Begusarai) I support this motion.

MR. SPEAKER: This is a motion moved under proviso to rule 374; it is as follows

"I move:

"That the suspension of Mr. Jyotirmoy Bosu from the service of the House be terminated forthwith and that the words objected to by the Speaker be expunged".
(*Interruptions*).